

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/51/CHE/2021
NAME OF THE PETITIONER(S) : G.Rajamchetty and sons jewellers LLP
NAME OF THE RESPONDENTS : RoC Chennai
UNDER SECTION : Sec 131 of CA, 2013

ORDER

Present: Ld. Counsel Ms. Nitya for the Petitioner.

Ld. Counsel Ms. Nandini Agarwal for RD.

RD report e-filed.

Ld. Counsel for the RD is directed to file hard copy within three days from today.

Ld. Counsel for the Petitioner seeks and is granted time to make submissions stating that she has to study the report.

List the petition for hearing on **05.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)